

Defective Case Register from 2025-04-02 to 2025-04-02

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/9753/2025	SIDDHARTH GOUTAM DAS	2025-04-02	1.No. of P.S Case and G.R.Case on cause title does not tally with Prayer of the petition.
2	D-CMP/12957/2025	PRASANNA KUMAR RATH	2025-04-02	Put up for further S.R after Proper Indexing and Page Marking in the Index.
3	D-BLAPL/9790/2025	ARIJEET MISHRA	2025-04-02	Page marking not proper in the petition copy.
4	D-BLAPL/9761/2025	LALATENDU SAMANTARAY	2025-04-02	.Receipt Showing Serv.copy To Vigilance not Filed.
5	D-ABLAPL/9727/2025	BIPIN KUMAR CHOUDHURY	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. 4 of affidavit not correct.
6	D-ARBP/12924/2025	SUVENDU KUMAR SETHI	2025-04-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-ABLAPL/9828/2025	ASUTOSH TRIPATHY	2025-04-02	1. P.S.Case No. not mentioned in Index,Date chart and petition.2. Date of I.C.C.Case No.174 of 2024 under Annexure-1 does not tally with para-2 of the petition
8	D-WP(C)/12970/2025	ATMAJIT MANMITH DAS	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Name of the deponent on affidavit does not tally with Solemnly affirmation para.2.Age of the petitioner not furnished on the cause title.3.Page nos.17 to 19 not neat and legible.4.Date of invoice bill under Annexure-7 does not tally with index and para-9 page-7 of the petition.5. The Honourable Court not correctly addressed in the I.A.
9	D-CONTC/12850/2025	ADV.	2025-04-02	PAGING OF THIS PETITION BE CORRECTED and ACCORDINGLY INDEX BE CHANGED THEN PUT UP FOR SR
10	D-WP(C)/12925/2025	ATMAJIT MANMITH DAS	2025-04-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 13 TO 15 not legible.2.Not correctly addressed to Honourable Court in I.A.3. H.C.B.A.W.F.Fee Rs.50 not paid in V.Nama.
11	D-BLAPL/9770/2025	MOHAN BAG	2025-04-02	This case is registered as Criminal Appeal.
12	D-ABLAPL/9740/2025	DIPTI RANJAN SWAIN	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner in affidavit, not tally with cause title.

13	D-CRLMC/9730/2025	BAIVAB MISHRA	2025-04-02	1.As per Index ,the date of representation not mentioned in Annexure-6 ..2.C.Copy of F.I.R.not filed.
14	D-CRLMC/9703/2025	DURGA PRASAD DHAL	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration.
15	D-BLAPL/9782/2025	AJAYA KUMAR ROUT	2025-04-02	1. Sl.nos . are not correct in para of petition .2.Annex .2 not furnished in page 15 of rej. order.
16	D-BLAPL/9783/2025	SURYA KANTA PRADHAN	2025-04-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee RS.10/- to be paid on V. NAMA.
17	D-WP(C)/12955/2025	AMITABH MISHRA	2025-04-02	1. Date chart not filed. 2. Page nos. 51 53 54 55 and 57 not legible.
18	D-CONTC/12801/2025	ADV.	2025-04-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGE NO.5 NOT AVAILABLE PUT UP FOR SR AFTER FILING 2. REFERENCE CERTIFICATE NOT FURNISHED
19	D-WP(C)/12897/2025	NALINI KANTA DASH	2025-04-02	Pages 89 and 90 are not legible.
20	D-WP(C)/12900/2025	LAXMIKANTA MOHANTY	2025-04-02	1. Letter dated 09. 10. 2010 issued by op. no. 4 under annex-6 not correctly furnished in the prayer of the petition
21	D-ABLAPL/9747/2025	JADUNATH PRADHAN	2025-04-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee Rs. 50/- to be paid on V.nama for HBMW.
22	D-WP(C)/12960/2025	MAMATARANI PATRA	2025-04-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Page nos 49 57 58 62 63 and 64 not neat.2.Page nos 34 to 37 not page marked.3.the date of representation not correctly furnished in Annexure-15
23	D-CRLMC/9760/2025	LALITENDU MISHRA	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of application under Annexure-4 does not tally with Index and para-8 page-8 of the petition.2. Paragraph no. not correctly furnished in the I.A.and declaration of the I.A.3 C.Copy of F.I.R.under Annexure-1 and the entire proceeding corresponding to G.R.Case No.138 of 2025 not filed.Put up for further S.R

24	D-WP(C)/12913/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
25	D-ABLAPL/9731/2025	DEVI PRASAD DASH	2025-04-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. In annex.3 , of page nos. 32 and 36 last para not neat and al so date 21.12.2022, not tally with index.
26	D-CRLMC/9741/2025	SATYABRATA DASH	2025-04-02	D.A.fee Rs. 2.75 /- to be paid on C.copy.
27	D-ABLAPL/9765/2025	UMA SHANKAR PATEL	2025-04-02	Point 4 and 5 of Affidavit Should be ABLAPL petition instead of Bail Petition. Md Meraz has signed V Nama as Md Mekaj.
28	D-RPFAM/12795/2025	SIDDHARTH PRASAD MISHRA	2025-04-02	Page 42 onwards not properly arranged. Index be corrected accordingly.
29	D-WP(C)/12912/2025	RAJJEET ROY	2025-04-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-CRLMC/9721/2025	ACHYUTANANDA PATTANAIK	2025-04-02	14-NOT PROPERLY INDEXED. 1.Hologram of Rs.50/- not affixed on the V.nama.
31	D-ABLAPL/9767/2025	SURESH CHANDRA PRADHAN	2025-04-02	Index shows Bail application instead of ABLAPL Application.
32	D-RPFAM/12849/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-04-02	1. Period of Delay 312 days delay. 2.Good ground certificate not furnished.
33	D-CRLMC/9776/2025		2025-04-02	1. Synopsis not in order,reference certificated not furnished, all the Annexures are not properly arranged in the CRLMC petition. Put up for S.R. thereafter
34	D-ABLAPL/9773/2025	RABINDRANATH BARIK	2025-04-02	Father name of Biswanth Hantal in Affidavit is written incorrect.
35	D-MATA/11964/2025	GOURI KUMAR RATH	2025-04-02	1. Period of Delay 75 days delay 2. Index not properly page marked.
36	D-WP(C)/12978/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-WP(C)/12979/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-CONTC/12864/2025	ADV.	2025-04-02	Age of the petitioner wrongly furnished 2.Page no.51 not available
39	D-WP(C)/12816/2025	GOUTAM KUMAR ACHARYA	2025-04-02	Page 25,29, 30, 31,32, 34 partly not neat. Page 24 is not available.
40	D-BLAPL/9732/2025	BHARAT BHUSAN ROUTRAY	2025-04-02	1.As per rejection order the name of Lower Court not tally with Cause Title,Petition and Prayer.2.The signature of petitioner-1 not tally with Cause Title.

41	D-CRLA/9736/2025	DEBA PRASAD DAS	2025-04-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-BLAPL/9734/2025	PRANAYA KUMAR MAHARAJ	2025-04-02	Annexure -2 not correctly furnished in para-3.Name of informant should not be mentioned as per index.Put up for further SR.
43	D-RSA/12790/2025	SAIBRATA RATH	2025-04-02	Date of Judgment mentioned in the Annexure-1 does not tally with the Index
44	D-BLAPL/9722/2025	RITA SINGH	2025-04-02	.Receipt Showing Serv.copy To cg not Filed.
45	D-BLAPL/9403/2025	MANAS KUMAR CHAND	2025-04-02	Name of lower pending court not correctly furnished in cause title.
46	D-WP(C)/12740/2025	ASHOK KUMAR MOHANTY	2025-04-02	.Subject Code Not Furnished .
47	D-BLAPL/9748/2025	BIJAY KUMAR BEHERA	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Paragraphs of the petition not correct in declaration of affidavit. 2.As per cause title P.S. no . , not furnished in cause title.
48	D-RSA/12818/2025	BAMADEV BARAL	2025-04-02	1. Period of Delay 17 days. 2.Cause Title Not in order.R-2 and R-5 being Dead be expunged 3.Valuation of the Appeal and C.Fee Payable not correctly stated.4. Notification for exemption of C.Fee not furnished.5. Not Properly Addressed.
49	D-WP(C)/12887/2025	TRILOCHAN NANDA	2025-04-02	page no.23 not legible.
50	D-BLAPL/9749/2025	S.S.RAY (2)	2025-04-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Address of the petitioner not proper in the V.nama.
51	D-WP(C)/12791/2025	SANJAYA KUMAR DAS	2025-04-02	.Petition not correctly addressed to Honorable Court
52	D-BLAPL/9743/2025	AMARESH DAS	2025-04-02	This may be Registered as a CRLA after filing of Rejection order.Then S.R will be made.
53	D-BLAPL/9768/2025	ANANTA BALLAV SATAPATHY	2025-04-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the adv not mentioned capital letter in the v.nama.
54	D-BLAPL/9739/2025	SUDHANSU SEKHAR DASH	2025-04-02	Date of rejection order not correct in index and Book mark.
55	D-RSA/12829/2025	RAMESH CHANDRA SWAIN	2025-04-02	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Cause Title Not in order.Appellants No-1 to 3 made Parties but not yet substituted 2.Status of the Parties not correctly furnished
56	D-CRLMC/9766/2025	MANOJ PANIGRAHI	2025-04-02	Date of order in the prayer person not tally with copy of the impugned order N.B.W

57	D-BLAPL/9751/2025	DEBASNAN DAS	2025-04-02	1. P.S. no. , not correct in date chart. 2.D.C.fee Rs. 15/- to be paid on V.nama for Adv. welfare fund .
58	D-CRLMC/9738/2025	SATYABRATA DASH	2025-04-02	Prayer is not proper.
59	D-CRLMC/9786/2025	SARADA PRASAD DASH	2025-04-02	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. Index not page marked.
60	D-WP(C)/12971/2025	SANTOSH KUMAR MOHANTY	2025-04-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-BLAPL/9745/2025	ROHIT RANJAN RAY	2025-04-02	Year of the rej. or. not correct in para.3 of petition.
62	D-BLAPL/9781/2025	SWARAJ PATEL	2025-04-02	14-NOT PROPERLY INDEXED. Index not page marked.Name of informant should not be mentioned as per standing order. Put up for further SR.
63	D-CMP/12968/2025	JAYDEEP PAL	2025-04-02	page 31 33 not legible
64	D-WP(C)/12918/2025	BRAJA MOHAN SARANGI	2025-04-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IN prayer the petitioner mentioned opp. party 2, but there is no op no 2 in cause title. 2. affidavit and declaration not tally with cause title. 3 Annexure 1 not Neat and Legible.
65	D-WP(C)/12919/2025	RAJJEET ROY	2025-04-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	D-WP(C)/12929/2025	ATMAJIT MANMITH DAS	2025-04-02	Address not correct in IA. 2..Petition not correctly addressed to Honorable Court
67	D-WP(C)/12917/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the Petitioner not tally with Cause title as well as affidavit.
68	D-WP(C)/12959/2025	PRASANNA KUMAR RATH (1)	2025-04-02	State is to be made a party. 2..Petition not correctly addressed to Honorable Court
69	D-WP(C)/12962/2025	JAGAJIBAN PRADHAN	2025-04-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 16 and 40. not neat.
70	D-WP(C)/12821/2025	KAJAL SAHOO	2025-04-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-WP(C)/12946/2025	SANDEEP RATH	2025-04-02	Date of copy of representation vide annex-8 not tally with Index.
72	D-WP(C)/12954/2025	SANTOSH KUMAR DASH	2025-04-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS

				OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Age of the petitioner in cause title not tally with affidavit. 2. L.T. I. of deponent not attested in Affidavit. 3. L.T. I. of petitioner not attested in V. nama
73	D-WP(C)/12951/2025	SANTOSH KUMAR DASH	2025-04-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Page no. 22 not legible. 2. L.T. I. of deponent not attested in Affidavit
74	D-WP(C)/12914/2025	RAJJEET ROY	2025-04-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
75	D-WP(C)/12920/2025	KANANBALA ROY CHOUDHURY	2025-04-02	Page No 15 18 19 20 21 26 27 28 29 33 39 41 and 69 not neat and legible.
76	D-WP(C)/12943/2025	SANTOSH KUMAR DASH	2025-04-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
77	D-WP(C)/12950/2025	LAMBODAR PRADHAN	2025-04-02	1. Page no. 16 not attested. 2.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 3.Name Of The Filing Advocate Not In Capital Letters In The application
78	D-CMP/12839/2025	PRAFULLA KUMAR BISWAL	2025-04-02	D.A.Fee of Rs.06/- to be Paid.
79	D-WP(C)/12975/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-WP(C)/12953/2025	BHASKAR CHANDRA PANDA	2025-04-02	14-NOT PROPERLY INDEXED. 1. Page no. 16 not filed. 2. Page no. 21 repeated twice. 3. Page nos. 37 and 38 not legible.
81	D-WP(C)/12877/2025	BIJAY PANDA	2025-04-02	.Petition not correctly addressed to Honorable Court
82	D-CRLA/9746/2025	JYOTIRMAYA SAHOO	2025-04-02	Court Fee Rs.6/-not paid
83	D-WP(C)/10331/2025	PADMANAV CHOUDHURY	2025-04-02	Address of O.Ps No 3 and 4 not furnished in the Petition
84	D-WP(C)/12936/2025	BRAJA MOHAN SARANGI	2025-04-02	1.Challan dated17.11.2022 not filed.2. As per index, Annexure-2 not filed.
85	D-WP(C)/12923/2025	PRASANTA KUMAR TRIPATHY	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED Date of the Copy order vide annex-1 not tally with Index.Paragraph not mentioned in the affidavit.
86	D-WP(C)/12933/2025	SULOCHANA PATRO	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and date chart not properly furnished in index. 2.Dist. of op.1 not furnished.3.Date of representation in para.7 not tally with date chart.4.paragraphs not correct in declaration of affidavit.5.page. 8 partially neat.6.As per annex.1 or.dtd.31-8-2023,not tally with synopsis,date chart and petition.
87	D-MATA/12548/2025	PABITRA KUMAR NAYAK	2025-04-02	1. Period of Delay 50 days
88	D-ABLAPL/9702/2025	RASHMI RANJAN SINHA	2025-04-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the Executants no -2 not sign in the v.nama.
89	D-MATA/12544/2025	PABITRA KUMAR NAYAK	2025-04-02	1. Period of Delay 50 days
90	D-BLAPL/9693/2025	CHHABI BEHERA	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Honble Court not tally with Cause title and Rejection order.Name of the petitioner not tally with affidavit and cause title.
91	D-WP(C)/12932/2025	BRAJA MOHAN SARANGI	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexs. 2 and 3 , page mark and date of representation, not properly furnished in index. 2.As per index para 4. of petition not properly described in petition.3. Sl. 4 of affidavit and paragraphs of petition not correct in declaration.
92	D-WP(C)/12911/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure -1 not neat and legible
93	D-WP(C)/12990/2025	SANGRAM KUMAR SINGH	2025-04-02	.Receipt Showing Serv.copy To ct not Filed.
94	D-CRLA/9717/2025	CHAKRADHAR SINGH	2025-04-02	Put up for S.R. after filing of original free copy or C.copy of impugned judgement
95	D-WP(C)/12992/2025	SANGRAM KUMAR SINGH	2025-04-02	.Receipt Showing Serv.copy To cg not Filed.
96	D-WP(C)/12896/2025	LAXMIKANTA MOHANTY	2025-04-02	1. Letter dated 09.10.2010 issued by op. no. 4 under annex-6 not correctly furnished in prayer of the petition.
97	D-CRLMC/9729/2025	SURAJ MOHANTY	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				23-NOMENCLATURE NOT CORRECTLY FURNISHED . Nomenclature not correctly furnished in the affidavit.
98	D-CMP/12941/2025	GOURI KUMAR RATH	2025-04-02	Petition not correctly addressed to Honorable Court
99	D-WP(C)/12977/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
100	D-WP(C)/12909/2025	RAJJEET ROY	2025-04-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petitioner No 1 and 2 not separately marked in Cause title. 2. Age of petitioner No 2 not furnished in cause title as well as affidavit.
101	D-WP(C)/12916/2025	SASWATI MOHAPATRA	2025-04-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No 19 and 33 not neat and legible
102	D-WP(C)/12899/2025	LALITENDU MISHRA	2025-04-02	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
103	D-ABLAPL/9752/2025	S.S.RAY (2)	2025-04-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not furnished.
104	D-RVWPET/13103/2025	SAMIR KUMAR MISHRA, (SR.ADV.)	2025-04-02	1. Full court fees as paid in original case (RSA) not paid but Rs 6/ paid. 2. since the appellant in RSA has expired his legal heirs filed IA no 156/ 2025 for leave to file the Review Petition.
105	D-CRLMC/9495/2025	TAPAN KU. JENA SAMANTA	2025-04-02	1.Description of sl.no.1 appears to be wrong in the Index. 2..Petition not correctly addressed to Honorable Court
106	D-ABLAPL/9755/2025	ALOK KUMAR MOHAPATRA	2025-04-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no.9 not marked on the file.2. Provision of Law not correctly furnished.
107	D-ABLAPL/9777/2025	RABINDRANATH BARIK	2025-04-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
108	D-ABLAPL/9780/2025	RAKESH KUMAR MALLICK	2025-04-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 02-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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